

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29. C.P.(IB)-3988(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.12.2019**

NAME OF THE PARTIES:- A S Chouhan Construction

V/s

N Square Infrastructure Development Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. There is no representation on the side of the respondent.

Counsel for the petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service. The petitioner is directed to file Form-2.

List this matter on 28.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SUNIL/